

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1183
TO BE ANSWERED ON 11TH FEBRUARY, 2022

FORTIFICATION OF RICE AND ITS DISTRIBUTION UNDER PDS

1183 SHRI JOHN BRITTAS:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Government had launched a pilot project on fortification of rice and its distribution under the Public Distribution System (PDS), and if so, the details thereof;
- (b) whether rice millers are incentivized under this project; and
- (c) if so, the details of the incentives provided to the millers, State-wise?

A N S W E R
THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND
PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a): Government of India approved the Centrally Sponsored Pilot Scheme on "Fortification of Rice & its Distribution under Public Distribution System" for a period of 3 years beginning in 2019-20 with total outlay of Rs. 174.64 Cr. The Pilot Scheme focuses on 15 districts across 15 states, preferably 1 district per State. Out of 15 States which consented for the Pilot Scheme, so far eleven (11) States namely Andhra Pradesh, Gujarat, Maharashtra, Tamil Nadu, Chhattisgarh, Uttar Pradesh, Odisha, Telangana, Madhya Pradesh, Uttarakhand and Jharkhand have reported distribution of fortified rice in their identified districts under the pilot scheme. So far 3.64 Lakh Metric Ton (LMT) of fortified rice has been distributed under the Pilot Scheme.

(b) to (c): The incremental cost @ 73 paise per Kg is uniformly reimbursed by the States/UTs to the Millers for production of fortified rice and shared between the Centre and the States/UTs in the ratio of 90:10 in case of North-East, Hilly and Island States/UTs and 75:25 in case of rest of the States.
